

(2025) 11 MEG CK 0001

Meghalaya HC

Case No: Writ Petition (C) No. 396 Of 2025

York Print Private Limited & Anr

APPELLANT

Vs

Assistant Commissioner Of
Income Tax & Ors

RESPONDENT

Date of Decision: Nov. 25, 2025

Hon'ble Judges: H. S. Thangkhiew, J; B. Bhattacharjee, J

Bench: Division Bench

Advocate: R. Goenka, A. Geonka, I. Kharmujai, M. Myrchiang

Judgement

H.S. Thangkhiew, J

Mr. R. Geonka, learned counsel for the petitioner prays for and is allowed 4(four) weeks' time to file rejoinder affidavit, to the affidavit filed by the respondents Nos. 1 to 6.

Accordingly, list this matter on 27.01.2026.

Interim order, if any shall continue till the next date.